

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.415
IB/115/ND/2024

IN THE MATTER OF:

Suman Pandey Liquidator of SAV Finance and ...
Investment Company Pvt. Ltd.

Applicant

Under Section 59 of IBC, 2016.

Order delivered on 20.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the ROC	:	Adv. Shankari Mishra, Adv. Jyoti Khurana
For the Liquidator	:	Adv. Iswar Mohapatra and Adv. Snehasish Ray
For the IT Deptt	:	Adv. Basayar Khan, Adv. Aseem Chawla

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **22.04.2024**.

Sd/-
(Court Officer)